

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (Insolvency) (AT) No. 931 of 2020

In the matter of:

**Sumat Gupta, Resolution Professional,
M/s. Agro Dutch Industries Ltd.**

....Appellant

Vs.

**RD Sharma, Incharge,
M/s.Mars Envirotech Limited & Anr.**

....Respondents

Present

For Appellant: None

For Respondents: Mr. Pankaj Khullar, for R-1, 2.

ORDER
(Virtual Mode)

03.03.2021: The Learned Counsel for the Respondent No. 1 and 2 is directed to file their hard copy of the Written Submissions in terms of the direction dated 16.02.2021 latest by 08.03.2021, before filing the hard copy the Counsel for the Respondent No. 1 and 2 will serve the soft copy of Written Submissions through their email to the Counsel for the Appellant latest by 05.03.2021.

List this matter on under the same heading on **10th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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